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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 787/(MAH)/2017

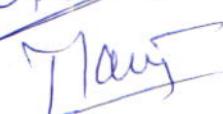
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Torishima Pump Mfg. Co. Ltd.  
V/s.  
HITECH Engineering Corporation India Pvt. Ltd.

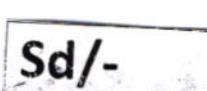
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15.	Santosh Mishra i/b Kochhar & Co. Advocate for Petitioner	Manoj Gavre - Director & General Manager Torishima Pump (India) Pvt. Ltd.	 
15.	Anil N. Naegargoje	Adv. for Respondent	

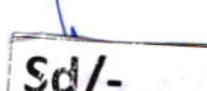
ORDER

TCP No. 787/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.  
At request of the parties, list this matter on **03.01.2018**, for filing Consent  
Terms.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)